

RATIFIED MINUTES
DIRECTORATE GENERAL OF FOREIGN TRADE
(DES-II SECTION)

MINUTES OF THE NORMS COMMITTEE-II MEETING NO. 03/81 SCHEDULED TO BE HELD ON 19.04.2011 BUT ACTUALLY HELD ON 28.04.2011.

The Meeting No. 51/81 of Norms Committee-II was held on 28.04.2011 for the licensing year 2010-2011 under the Chairmanship of Sh. Hardeep Singh, Joint Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorisations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2009-2014. The following members were present in the meeting:-

<u>S.No</u>	<u>Name of the representatives & their Designation</u>	<u>Deptt.</u>
1.	Shri B.D.Ghosh, Addl I.A.	M/o Steel
2.	Shri Gajraj Singh , Sr. D.O.	DHI
3.	Shri. S.K.Jain, Sr.D.O.	DIPP
4.	Shri K.K. Funda, AD	MSME
5.	Sh Raman Kumar, FTDO	DGFT

1	Case No.:1/3/81-ALC2/2011	Party Name:OIL COUNTRY TUBULAR LIMITED	Meet No/Date:3/81-ALC2/2011 19.04.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00011/AM12/	RLA File :09/24/040/00587/AM11/	Lic.No/Date:0910046271 06.04.2011	Defer Date:07.06.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 07.06.2011.			

2	Case No.:2/3/81-ALC2/2011	Party Name:MAHARASHTRA SEAMLESS LTD	Meet No/Date:3/81-ALC2/2011 19.04.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00012/AM12/	RLA File :05/24/040/00425/AM11/	Lic.No/Date:0510287935 08.04.2011	Defer Date:07.06.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 07.06.2011.			

3	Case No.:3/3/81-ALC2/2011	Party Name:INDIAN TECHNOMAC CO.LTD.	Meet No/Date:3/81-ALC2/2011 19.04.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00013/AM12/	RLA File :05/23/040/00016/AM12/	Lic.No/Date:0510288079 15.04.2011	Defer Date:07.06.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 07.06.2011.			
